

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 234/2016 In
O.A No. 3090/2015

New Delhi this the 28th day of March, 2017

**Hon'ble Mr. P.K. Basu, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Raj Dulari Gupta (Librarian) (Retired)
W/o Sh. Narendra Mohan Gupta
R/o 30/1556 Nai Bala, Karol Bagh
New Delhi-110005
Aged around 62 years.

.. Petitioner

(By Advocate : Shri Sourabh Ahuja)

Versus

1. Ms. Puniya Salila Srivastava,
Principal Secretary/Secretary,
Department of Training & Technical Education,
Muni Maya Ram, Pitampura,
Delhi-110088.

2. Mr. K.K. Sharma,
Chief Secretary,
GNCT of Delhi,
Delhi Sachivalaya,
Players Building,
I.P. Estate,
New Delhi. .. Respondents

(By Advocate : Mrs. Rashmi Chopra with Ms. Neetu Mishra)

ORDER (ORAL)

By Mr. P.K. Basu, Member (A)

The learned counsel for the respondents has produced order dated 27.03.2017 granting Senior Scale as well as Selection Grade Scales to the petitioner.

2. There has been full compliance of this Tribunal's order dated 19.01.2016. The CP is closed and notices are discharged.

(Dr. Brahm Avtar Agrawal)
Member (J)

(P.K. Basu)
Member (A)

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